

SHRI SRIKANTA JENA : Then, the Minister can start giving his reply after ten or fifteen minutes. After that we can take up Private Members' Business.

SHRI RAM NAIK : First, we can take up introduction of Bills. Then, the hon. Minister can reply.

MR. SPEAKER : That is what I was suggesting.

[Translation]

That was my suggestion, but you said it should not be done.

SHRI RAM NAIK : If you want to do it, you may.

[English]

MR. SPEAKER : The House can decide anything. The House is supreme. Now, we will take up Private Members' Business - Introduction of Bills.

15.36 hrs.

#### UNIFORM EDUCATION BILL

[English]

DR. RAMESH CHAND TOMAR (Hapur) : I beg to move for leave to introduce a Bill to provide for uniform education throughout the country.

MR. SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide for uniform education throughout the country."

*The motion was adopted.*

DR. RAMESH CHAND TOMAR : I introduce the Bill.

15.36½ hrs.

[English]

#### DECLARATION OF ASSETS BY MINISTERS BILL

DR. RAMESH CHAND TOMAR (Hapur) : I beg to move for leave to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers."

*The motion was adopted.*

DR. RAMESH CHAND TOMAR : I introduce the Bill.

15.37 hrs.

[English]

#### HOUSE OF THE PEOPLE (ADMINISTRATION) BILL

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill to provide for the appointment of a Commission to oversee the administration of the secretarial staff of the House of the People and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the appointment of a Commission to oversee the administration of the secretarial staff of the House of the People and for matters connected therewith."

*The motion was adopted.*

SHRI G.M. BANATWALLA : I introduce the Bill.

15.37½ hrs.

[English]

#### CONSTITUTION (AMENDMENT) BILL (Amendment of article 80, etc.)

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI ATAL BIHARI VAJPAYEE : I introduce the Bill.

15.38 hrs.

[English]

#### CONSTITUTION (AMENDMENT) BILL (Amendment of Tenth Schedule)

SHRI RAMESH CHENNITHALA (Kottayam) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.38½ hrs.

[English]

CONSTITUTION (AMENDMENT) BILL  
(Amendment of article 19)

SHRI RAMESH CHENNITHALA (Kottayam) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.39 hrs.

[English]

PROTECTION OF HUMAN RIGHTS  
(AMENDMENT) BILL  
(Amendment of section 2, etc.)

SHRI RAMESH CHENNITHALA (Kottayam) : I beg to move for leave to introduce a Bill to amend the Protection of Human Rights Act, 1993.

MR. SPEAKER : The question is

"That leave be granted to introduce a Bill to amend the Protection of Human Rights Act, 1993."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.39½ hrs.

[English]

SPICES AND CASH CROPS PRICES  
COMMISSION BILL

SHRI RAMESH CHENNITHALA (Kottayam) : I beg to move for leave to introduce a Bill to provide for the constitution

of a Commission for the purpose of recommending to the Government the remunerative prices for spices and other cash crops.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a Commission for the purpose of recommending to the Government the remunerative prices for spices and other cash crops."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA : I introduce the Bill

15.40 hrs.

[English]

REPRESENTATION OF THE PEOPLE  
(AMENDMENT) BILL  
(Insertion of new section 29B, etc.)

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI ATAL BIHARI VAJPAYEE : I introduce the Bill.

15.40½ hrs.

[Translation]

PREVENTION OF INFLUX OF FOREIGN  
NATIONALS IN THE COUNTRY BILL

SHRI KRISHAN LAL SHARMA (Outer-Delhi) : I beg to move for leave to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation to the countries of their origin and for matters connected therewith.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation to the countries of their origin and for matters connected therewith."